

Medical care for survivors:

Under Action Plan, six full-fledged Gas Relief hospitals and dispensaries for free treatment of Bhopal Gas Victims were established. A Specialty Hospital named Bhopal Memorial Hospital and Research Centre (BMHRC) was established at Bhopal with super specialty facilities in 12 disciplines. Indian Council of Medical Research (ICMR) has established "National Institute of Research in Environmental Health (NIREH) at Bhopal in 2010, for conducting research studies in identified areas including respiratory diseases, cancer, total renal failure, genetic disorders, and second generation children related medical issues.

Clean-up of the factory site of former plant site of Union Carbide India Ltd.:

The activity of disposal of 350 MT stored toxic waste at the former Union Carbide India Ltd. plant site at Bhopal is being overseen and monitored by the Supreme Court of India. Ministry of Environment, Forests and Climate Change which is the nodal Ministry for execution of the work, is taking all remedial measures for expeditious disposal of toxic waste on the directions of the Supreme Court of India.

Government of India and State Government of Madhya Pradesh have implemented various Rehabilitation Measures for Bhopal Gas Victims.

Availability of low cost drugs

526. SHRI PRAMOD TIWARI:
SHRI P. BHATTACHARYA:
SHRI K.C. TYAGI:
SHRIMATI AMBIKA SONI:
SHRI D. RAJA:
SHRI M.P. ACHUTHAN:
SHRI DARSHAN SINGH YADAV:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that Government has a proposal under consideration to make available low cost drugs to the people through medical shops other than the outlets under Jan Aushadhi Scheme; and

(b) if so, the details of the proposal and by when it is expected to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND

FERTILIZERS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) Since the inception of Scheme (2008), only 176 Jan Aushadhi stores are opened across the country against which only 96 are functional as on date. Under the circumstances the scheme is being revisited to expand its reach out across the country.

Shortage of urea in Haryana and Punjab

527. SHRI RAM KUMAR KASHYAP : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether there is an acute shortage of urea in Haryana and Punjab and it is being sold on priority to influential farmers;

(b) whether private dealers force farmers to buy miscellaneous products along with urea;

(c) whether Government has conducted any study to ascertain the quantum of urea required to the farmers of Haryana and Punjab, and if so, the details thereof; and

(d) the steps taken to make available requisite quantity of urea to farmers of Haryana and Punjab?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) No, Sir. The details of requirement, availability and sales of urea for the current year 2014-15 (upto January, 2015) for Haryana and Punjab are as follows:

(Figures in LMT)

Name of State	Requirement	Availability	Sales
Haryana	17.70	17.46	17.45
Punjab	23.65	23.59	23.58

As can be seen from the above table, the availability of urea in Haryana as well as in Punjab is adequate.

Regarding sales of urea to influential farmers on priority and forced selling of miscellaneous products along with urea, no such report has been received in this Department. It is also pertinent to mention here that Department of Fertilizers makes available fertilizers at State level and distribution within the State through cooperative sector or private sector or marketing federation is the responsibility of the concerned State Government.